## CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## 17. CP 060/00027/2015 IN OA No. 060/01023/2014 (Sandeep Kumar Vs. Suresh Kumar & Anr.)

## 04.02.2015

Present: Sh. Navneet Jindal, counsel for the petitioner.

- 1. Heard.
- 2. After arguing for sometime, learned counsel for the petitioner made a statement at the bar that he may be permitted to withdraw the instant Contempt Petition to enable him to take appropriate recourse.
- 3. Ordered accordingly.

(UDAY KUMAR VARMA) MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

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